

volunteer, setting up of fund to support aggrieved women and establishing special units to check human trafficking; and

(b) whether adequate steps have been taken by State Governments and Union Territories in this direction and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) Yes, Sir. These advisories are available at www.mha.gov.in. (b) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest with the respective State Governments.

Specialized agency for probing human trafficking cases

1137. SHRIMATI VANDANA CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has created an Organized Crime Investigating Agency, a body to exclusively probe human trafficking and other organized crime cases in the country as recommended to be set up by the end of 2016 by the Supreme Court in the case of Prajwala Vs Union of India and others;

(b) if so, the details thereof and if not, whether any steps are being taken towards its creation; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS RAJ GANGARAM AHIR): (a) to (c) As per the directions of Hon'ble Supreme Court in the Writ Petition Prajwala vs Union of India, a comprehensive legislation on trafficking in persons, namely, The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018, which *inter alia* provides for setting up of 'National Anti Trafficking Bureau' for prevention and investigation of the crime of human trafficking, has been prepared. The Bill has been passed by Lok Sabha on 26.07.2018.

Rape of women in police custody

†1138. SHRIMATI VANDANA CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of rape of women in police custody where FIR was filed in the last three years, State-wise;

†Original notice of the question was received in Hindi.